

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2014

Dated: 30th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. ...Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant (s) : Ms. Swagatika Sahoo
Ms. Poorva Sahegal**

**Counsel for the Respondent (s) : Mr. S.K. Agrawal
Mr. Siddhath Singh for
R-3 to R-5**

ORDER

It is reported that the copy served on the respondent is not legible. Therefore, the learned counsel for the Appellant is directed to serve a clean copy to the Respondent today itself

Post the matter on **27.08.2014**. In the meantime, reply be filed on or before 22.08.2014 after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js